

- (i) observe and intensify security measures for which instructions are already with the Missions and
- (ii) keep close liaison with local security agencies through the Foreign Offices.

खानों का स्वामित्व

1458. श्री बृज भूषण तिवारी : क्या इस्पात और खान मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार सरकार ने खानों के स्वामित्व की दरों के पुनरीक्षण की मांग की है; और

(ख) यदि हां, तो सरकार की उस पर क्या प्रतिक्रिया है ?

इस्पात और खान मन्त्री (श्री बीजू पटनायक) : (क) और (ख) बिहार सरकार ने कोयला, तांबा अयस्क, लौह अयस्क और भराई रेत पर रायल्टी की दरें बढ़ाने की मांग का प्रस्ताव भेजा है। खान और खनिज (विनियमन और विकास) अधिनियम, 1957 की धारा 9 (3) के प्रावधानों के अनुसार खनिजों पर रायल्टी की दरें चार साल में केवल एक बार बढ़ायी जा सकती हैं। कोयले पर रायल्टी की दरें 1-8-1975 से बढ़ायी गई थीं। और अब उनमें 1-8-1979 से पहले और वृद्धि नहीं की जा सकती। लौह अयस्क, तांबा अयस्क और भराई-रेत पर रायल्टी की दरों में वृद्धि होती है और दरों में वृद्धि के सवाल पर विचार हो रहा है।

Negotiations between U.S.A. and U.S.S.R. Re: Indian Ocean

1459. SHRI KANWAR LAL GUPTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that the negotiations on the Indian Ocean have been going on between the Soviet Union and the United States of America;

(b) if so, their reactions?

(c) whether Government have discussed this issue with U.S.A. and U.S.S.R. Governments; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) Yes, Sir.

(b) We have welcomed these talks between the U.S.A. and the U.S.S.R. on arms limitation in the Indian Ocean and we hope that an agreement between them on the subject will lead to progressive reduction and final elimination of their naval presence in the Indian Ocean in accordance with the U.N. proposal on the Zone of Peace. We continue to hope that they, as well as other Great Powers and major maritime users would extend their full cooperation to the U.N. *Ad Hoc* Committee in implementing the U.N. proposal.

(c) and (d): The Government has been kept informed in general terms of the progress of the talks by both the U.S.A. and the U.S.S.R. It would not be appropriate for the Government to divulge this information at this stage.

Checking up of Homoeopathic Medicines Supplied to CGHS Dispensaries

1460. SHRI D. G. GAWAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have any check on the quality of homoeopathic medicines which are supplied to it by suppliers for use in CGHS dispensaries; and